

exceed Rs. 300.00 each, have been exempted from half of the total duty leviable thereon.

With the rapid improvement of the standard of living and also of the increased availability of electric facility which is an important factor for the development of the industry it has an ambitious programme and has a good future and can bear a reasonable exercise duty.

Discrimination against Indian Troops in Congo

- *1859. { Shrimati Ila Palchoudhuri:
Shri Hari Chandra Mathur:
Shri Ram Krishan Gupta:
Shri D. C. Sharma:
Shri Nath Pai:
Shri P. C. Borooah:

Will the Prime Minister be pleased to state:

(a) whether Government of India's attention has been drawn to an agreement reported to have been signed between the United Nations and Mr. Moise Tshombe, President of Katanga (Congo) which allegedly discriminates against Indian troops under the U.N. Command in Congo *vis-a-vis* their entry into the State of Katanga;

(b) if so, full details of the agreement; and

(c) the Government of India's reaction thereto?

The Deputy Minister of External Affairs (Shrimati Lakshmi N. Menon): (a) to (c). As far as the Government of India is aware there is no such agreement. The position in regard to troops of any nationality placed at the disposal of the United Nations is that such troops temporarily lose their national identity and became U.N. forces. The U.N. retains the right to move any contingent of its forces in the Congo to any part of the country for the purposes of U.N.

operations. The question of reaching any agreement with factions in the Congo about the deployment of U. N. forces, therefore, does not seem to arise.

Surveys of Employment of Graduates

4250. { Shri Pangarkar:
Shri Ram Krishan Gupta:
Shri Ram Shankar Lal:
Shri D. C. Sharma:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 1046 on the 30th November, 1960 and state the progress since made in survey of employment of graduates?

The Deputy Minister of Labour (Shri Abid Ali): Replies have been received from about 7,450 graduates. The tabulation of data is in progress.

Export of Sarsaparilla

4251. **Shri R. Narayanasamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) for what purpose sarsaparilla is used in India;*

(b) the foreign countries to which it is exported; and

(c) how much sarsaparilla has been exported during 1955 to 1960 year-wise and country-wise?

* **The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** (a) Sarsaparilla is used in certain proprietary medicines, some of which contain potassium iodide, and is sold as blood purifier.

(b) and (c): A statement showing country-wise and year-wise exports of sarsaparilla roots, extracts and preparations from 1957 to 1960 is attached/laid on the Table of the House. [See Appendix VI, annexure No. 47]. Exports of sarsaparilla and its products were not recorded separately in official statistics prior to 1957.